

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

Dated- Guwahati, the 08<sup>th</sup> August, 2014

No.HC.VII-100(Pt.-III)/2010/ 6095 /A.### Hon'ble the High Court has been pleased to **exempt** Shri Tailang Laji, Judicial Magistrate First Class-cum-Civil Judge (Jr. Division), Tawang, Arunachal Pradesh, from attending the **National Orientation Programme for Newly Appointed Civil Judges (Junior Division) [P-841]**, scheduled to be held from 12.09.2014 to 18.09.2014 at National Judicial Academy, Bhopal and has further been pleased to nominate Shri Habung Tangu, Judicial Magistrate, 1<sup>st</sup> Class-cum-Civil Judge (Jr. Divn.) Yingkiang, Upper Siang District, Arunachal Pradesh, to attend the said programme, in place of Shri Tailang Laji.

By order,

Sd/- R.A. Tapadar

**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-100 (Pt.-III)/2010/ 6096 - 6109 /A dated 08.08.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam & NEJOTI
2. The Director, National Judicial Academy India, Bhopal.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Accountant General (A&E), Arunachal Pradesh, Itanagar for information and necessary action (in reference to this Registry's letter No. HC.VII-100(Pt.-III)/2010/4183-4224/A, dated 16.07.2014)

The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to TA and DA as admissible under the Rules.

5. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
8. **Shri Tailang Laji, JMFC-cum-Civil Judge (Jr. Division), Tawang, Arunachal Pradesh.**
9. **Shri Habung Tangu, JMFC-cum Civil Judge (Jr. Divn.) Yingkiang, Upper Siang District, Arunachal Pradesh**

The nominated participant above is requested to furnish his full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in), website: [www.nja.gov.in](http://www.nja.gov.in)). He is requested to intimate his travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. He is also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant). **PARTICIPANTS OF ORIENTATION PROGRAMME FOR CIVIL JUDGES (JUNIOR DIVISION) ARE REQUESTED NOT TO GO WITH THEIR SPOUSE.** Nominated participant is also requested to obtain the details of Joining Instructions from the NJA website. The nominated participant will inform the Hon'ble High Court about his departure for NJA Programme and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he has undergone training, with a brief note thereon.

He is to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in his respective State/Court and how this can be achieved and what are the drawbacks that he feels exist in his State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participant is also requested to carry his officially allotted Laptop with him while attending the programme. **FURTHER, THE PARTICIPANT JUDGES NOMINATED FOR ORIENTATION PROGRAMME FOR CIVIL JUDGE (JUNIOR DIVISION) SHALL ALSO BRING COPIES OF JUDGMENTS OF ONE CIVIL AND ONE CRIMINAL CONTESTED CASE AND ONE ORDER PASSED ON INJUNCTION APPLICATION ON MERITS.**

10. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. *He is requested to inform the concerned Officers accordingly.*
11. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
14. The CA to Registrar General / Registrar (Vig.), Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**